

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 108  
IA No. 02/JPR/2019  
IA No. 108/JPR/2021  
IA No. 606/JPR/2023  
IA No. 607/JPR/2023  
CP No. IB- 35(ND)2018  
TA No. 118/2018  
Under Section 9 of IBC, 2016

**In the matter of:**

**Sardar Singh** ... Operational Creditor/Applicant  
**Versus**  
**Anil Special Steel Industries Ltd.** ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Ishaan Dhingra, proxy counsel  
For the Respondent : Puneet Maheshwari, Adv.  
Mohd. Bilal, Adv.  
Nagendra Singh, Adv.  
Rajeev Sharma, Adv.

**ORDER**

**IA No. 02/JPR/2019**

Heard Mr. Ishaan Dhingra, Adv. appearing on behalf of Mr. Abhishek Anand, Adv. for the Applicant. Mr. Rajeev Sharma, Adv. appearing on behalf of the Respondent. Pleadings are complete in this application. It is submitted by learned counsel for the Applicant that arguing counsel Mr. Abhishek Anand is not well today. On the request of learned counsel for the Applicant, list the IA on 27.08.2024.

Sd/-

Sd/-

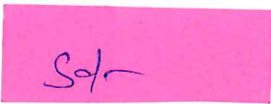
**IA No. 108/JPR/2021**

None appears on behalf of the Applicant. Heard Mr. Ishaan Dhingra, Adv. appearing on behalf of Mr. Abhishek Anand, Adv. for the Respondent No. 1. List the IA on 27.08.2024.

**IA No. 606/JPR/2023, IA No. 607/JPR/2023**

Heard Mr. Ishaan Dhingra, Adv. appearing on behalf of Mr. Abhishek Anand, Adv. for the Applicant. Mr. Puneet Maheshwari, Adv. appearing on behalf of the Respondent No. 1. Mr. Mohd. Bilal, Adv. appearing on behalf of the Respondent No. 3. Mr. Nagendra Singh, Adv. appearing on behalf of the Respondent No. 5. Reply has been filed on behalf of the Respondent No. 1 & 3. There is no representation on behalf of the Respondent No. 2 & 4. An affidavit of service has been filed vide Diary No. 45/2024 dated 05.01.2024. Respondent No. 2 was served on 29.12.2023 by speed post, Respondent No. 4 was served by speed post on 29.12.2023, Respondent No. 5 was also served by speed post on 29.12.2023. Despite proper service, there is no representation on behalf of the Respondent No. 2, 4. Copy of the application be served to the Respondent No. 1. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 27.08.2024.

List the matter on 27.08.2024.

S/r

(Rajeev Mehrotra)  
Technical Member

S/r

(Deep Chandra Joshi)  
Judicial Member

July 15, 2024